

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1546**  
TO BE ANSWERED ON 26<sup>th</sup> July, 2022

**OBC RESERVATIONS IN STATE AGRICULTURAL UNIVERSITIES**

1546. SHRI A.K.P. CHINRAJ:

Will the Minister of AGRICULTURE AND FARMERS WELFARE  
कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any proposal to implement OBC Reservation in all-India quota seats reserved in State Agricultural universities through Indian Council of Agricultural Research (ICAR) and if so, the details thereof; and
- (b) the reasons for which the Government is not implementing OBC reservation in all-India quota for UG/ PG courses in both Central and State Government Universities for the seats filled through all-India Quota?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

**(a) & (b):** At present, 27% Other Backward Class (OBC) Reservation as per the Central Educational Institutions (Reservation in Admission) Act, 2006 is provided by ICAR in admission at the Central Government Institutions for the candidates belonging to Central OBC-Non-creamy layer (NCL) category.

The judgment of Supreme Court in case of Neil Aurelio Nunes and Others versus Union of India specifically pertains to admission in all-India quota seats of under-graduate and post-graduate medical/dental courses through National Eligibility cum Entrance Test (NEET).

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